

लवलीन  
LOVLEEN  
पीठसीन अधिकारी मोटर दुर्घटना दावा अधिकरण  
Motor Accident Claims Tribunal-02  
(केन्द्रीय) - 02  
(Central Distt.)-02  
कमरा नं. 230, दूसरी मंजिल  
Room No. 230, 2nd Floor  
तीस हजारी कोर्ट, दिल्ली-54  
13 Hazari Courts, Delhi-54

**IN THE COURT OF  
SH. LOVLEEN, LD. P.O.,  
MACT-2, CENTRAL,  
ROOM NO. 230, THC,  
DELHI**

Files adjourned en block in terms of the directions of the Hon'ble High Court of Delhi issued vide Office Order Endst. No. 2/R/RG/DHC/2021 dated 19.04.2021 as well as Office Order No. 26951-2701/Rules/Gaz/2021 dated 19.04.2021 issued by the Office of the Ld. Principal District & Sessions Judge (HQs), Delhi.

SL. NO.	CAUSE LIST DATED	NEXT DATE OF HEARING
1.	20/04/21	07/09/2021
2.	21/04/21	01/09/2021
3.	22/04/21	02/09/2021
4.	23/04/21	03/09/2021
5.	24/04/21	04/09/2021